

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE, CHENNAI

Original Application No.51 of 2022

IN THE MATTER OF:

NaryanaSathyannarayana Reddy

...Applicant

-Vs-

District Collector
Suryapet District & (2) Others

...Respondents

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Counsel for 3rd Respondent
Commissioner
Municipality Marudacherlu

(1)

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
ORIGINAL APPLICATION No. 51 of 2022**

IN THE MATTER OF

Narayana Sathyanaarayana Reddy

...Applicant

-Vs-

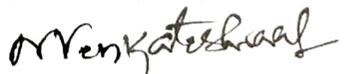
District Collector
Suryapet District & (2) Others
...Respondents

REPLY STATEMENT FILED ON BEHALF OF THE RESPONDENT No. 1 and 3

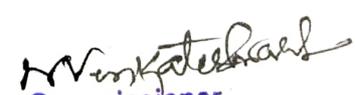
I, Niligonda Venkateshwarlu, S/o. Narsaiah, aged about 56 years, working as Commissioner, Nereducharla Municipality do hereby solemnly affirm and sincerely state as follows.

I am the 3rd respondent herein and I am filing this reply statement on behalf of the 1st respondent also. I am well acquainted with the facts of the case from the records and as such I am competent to file this reply before this Hon'ble Tribunal. This respondent denies all the allegations and averments contained in the above O.A. except those that are specifically admitted herein, and the applicant is put to strict proof of the same.

1. It is to submit that Sri Narayana Satyanarayana Reddy has filed OA No.51/2022 before the Hon'ble National Green Tribunal, Chennai with regard to the dumping yard of Battuvanikunta, Nereducherla Municipality and complained that the segregation of waste is not done by the waste generators, the dumping yard is next to the mining site, which is now closed; therefore, it is not suitable for dumping and dumping garbage and the same is creating health issues.
2. It is further submitted that in para-2 of the OA, the Applicant has raised few issues as follows for which this respondent clarifies as follows:-


Commissioner
Municipality Nereducharlu

<p>i. Dumpsite is a closed stone quarry which has 7 to 8 feet deep pits</p>	<p>At present Dumpsite is a not a stone quarry. There is no deepest pits at dumpsite. some of the portion are 2 to 3 feet depth pits which has been filled with debris material</p>
<p>ii. Dump is situated 70 to 80 meters away from habitations</p>	<p>Dumpsite is situated 110 meters far from Battuvanikunta.</p>
<p>iii. Dumping is going on adjacent to fertile paddy fields</p>	<p>This is only available government land in Srvy.No.453 we temporarily provided fencing For not to go dumping adjacent to fertile paddy fields</p>
<p>iv. Dogs and pigs menace has increased at dump site and causing smell nuisance.</p>	<p>Wandering of pigs are completely prohibited by municipal council, Nereducharla. On several times notices have been issued to pig herders and lot of pigs have been caught and transported out of town. Therefore, there is no chances for any nuisance at dumpsite.</p>
<p>v. Due to no segregation of garbage and plastic, plastic waste and covers coming in wind into paddy fields</p>	<p>The segregation of garbage and plastic happens at house hold level and we collect garbage, plastic from separate bins. To prevent spreading of covers into the paddy fields, compound wall has been proposed at a cost of Rs. 65 Lakhs. Proposals have been send to Higher authorities for their approval.</p>
<p>vi. Breeding of mosquitoes and spreading of diseases</p>	<p>Nereducharla municipality is taking up several activities like fogging, spraying and bleaching to prevent breeding of mosquitoes & seasonal diseases.</p>
<p>vii. Municipal authorities are not segregating biodegradable material</p>	<p>The Hon'ble C&DMA has also issued proceeding vide Roc.No.180320/245849/ 2022 and also has issued the</p>


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	circular to the remediation and reclamation of legacy waste in dumpsite at Nereducharia municipality.
viii. Polluted water from dump site is flowing into the agriculture fields, nearby stream and finally polluted water from dump site to chillepalli lake	All precautions has been already taken to prevent polluted water flowing from dumpster to chillepalli lake.

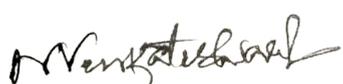
3. It is submitted that the District Collector, Suryapet has initially allotted the land in Sy. No: 633 in Nereducherla village of Nereducherla Mandal in Suryapet District for the purpose of dumping yard and development of nursery purpose. But the land is abutting the Voora Chervu Tank and there is a possibility of water contamination in the tank and several other issues may crop up at a later stage. Therefore, the local Tahsildar, Nereducherla, has identified the Government land in Sy. No: 453 of Nereducherla village (BattuvaniKunta) to an extent of Ac. 2.24 and suitable for dumping yard and which is located near by Nereducherla Municipality. Accordingly, the land to an extent of Ac. 2.24 Gts., in Sy. No: 453 Nereducherla village (BattuvaniKunta) has been allotted to Nereducherla Municipality for dumping yard and construction of segregation shed vide proceedings No:E2/1033/2020 Dt:30.12.2020.

4. It is submitted that the Nereducharla Municipality was newly formed on 02-08-2018. As per the Telangana State Municipal Act 2019, in this act, section 127 (1), (2), (3) it is the responsibility of the Municipality to process the entire municipal solid waste collected duly segregating and using scientific management including Bio-mining, Bio-processing or any other technology as prescribed by the Government or any of its agency. The

N. Venkateshwar
Commissioner
Municipality Nereducharia

Municipality may identify the lands which are at reasonable distance from densely populated areas, for the setting up of future dump sites. If such lands for the purpose of this dump site is not available with the Municipal Authorities, Section 127 sub section (3) it shall be the duty of the District Collector to provide the Municipal authorities with appropriate land from amongst land under his control. Accordingly, The District Collector, Suryapet was requested for allotment of Government land for the above purpose of dump yard in Nereducherla Municipality surroundings.

5. Further, it is submitted that the Government of Telangana allocated Rs.10.00 cr from TUFIDC GO.Rt.No.610, Dt: 05.09.2019. to develop the Nereducharla Municipality. Out of this funds, Rs. 63 Lakhs has been allocated to Develop the dumpsite (Compound wall and segregation shed) at Battuvanikunta and that the Government of Telangana has approved the proposals of remediate of legacy waste dump sites in 123 ULBs in the State including Nereducherla Municipality.
6. The Government has issued orders for taking up bio mining of legacy waste and has fixed the rates per metric ton. The Hon'ble Commissioner & Director of Municipal Administration,T.S., Hyderabad also issued proceedings vide ROC no: 180320/245849/2022 and also issued the Circular to the remediation & reclamation legacy waste in dump sites. The work of remediation and reclamation of existing dump sites in 11 Nos ULBs in Nalgonda and Suryapet Districts including Nereducherla Municipality. This work was awarded to M/s Harshitha Infra Engineering Pvt Limited. It is submitted that M/s. Harshitha Infra Engineering Pvt Ltd will take up the waste garbage and segregation work after completion of agreement.
7. It is also submitted that the Dumping Yard of Battuvanikunta, Nereducherla is littered with stones and rubble and the people residing nearby are facing no problem with this dumping yard and


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that the dumping of garbage in this site will not create any health hazard issues to the public in future.

8. It is to submit that in view of the facts and circumstances, presently there is neither health problems nor any other problems noticed due to dumping yard at Battuvanikunta and after completion of agreement by M/s Harshita Infra Engineers Pvt Limited., action will be taken to avoid pollution problems if any while remediation & reclamation legacy waste in dump site at Battuvanikunta of Nereducherla and all necessary precautionary measures will be taken in the matter.
9. It is therefore prayed that the Hon'ble Tribunal may be pleased to pass appropriate order or orders as this Hon'ble Tribunal may deem fit and proper in the circumstances of the case.

N. Venkateshwarlu
Respondent No. 3
Commissioner
Municipality Nereducharlu

VERIFICATION

I, N.Venkateshwarlu S/o Narsaiah, aged 56 years, Occ: Municipal Commissioner, R/o Nereducharla Municipality, Suryapet District, Telangana do hereby verify and declare that the contents stated in the above reply statement are true and correct to the best of my knowledge and belief. Hence, verified on this the 29th day of July 2022, at Nereducharla, Suryapet District.

N. Venkateshwarlu
Respondent No. 3
Commissioner
Municipality Nereducharlu

GOVERNMENT OF TELANGANA
ABSTRACT

Municipal Administration & Urban Development Department-TUFIDC-Sanction of loan for an amount of Rs.1000.00 lakhs from TUFIDC to Nereducherla Municipality for taking up developmental works- Permission-Accorded-Orders-Issued.

MUNICIPAL ADMINISTRATION & URBAN DEVELOPMENT (UBS) DEPARTMENT

G.O.Rt.No. 610

Dated:05.09.2019
Read the following:

1. G.O.Rt.No.185, MA&UD (UBS) Department, Dated: 25.3.2017.
2. From Minister for Education Lr No.81/M(edn.)/2019, Dated: 5.9.2019

<0>

ORDER:-

Government hereby accord permission to TUFIDC to sanction loan for an amount of Rs. 1000.00 lakhs from TUFIDC funds to Nereducherla Municipality for taking up developmental works as per terms and conditions fixed by TUFIDC with the necessary approvals and duly following all laid down procedures, subject to the availability of funds.

2. The Vice Chairman & Managing Director, TUFIDC, Hyderabad shall take necessary action accordingly in the matter.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

ARVIND KUMAR
PRINCIPAL SECRETARY TO GOVERNMENT

To
The Vice Chairman & Managing Director, TUFIDC, Hyderabad

- Copy to:
- The Director of Municipal Administration, Hyderabad
 - The Collector & District Magistrate, Suryapet
 - The Engineer-in-Chief (PH), Hyderabad
 - The Commissioner, Nereducherla Municipality.
 - The P.S. to Principal Secretary to Hon'ble C.M.
 - The P.S. to Prl.Secretary to Government.

Sf/sc

//FORWARDED::BY ORDER//

[Signature]
ASSISTANT DIRECTOR

(7)

GOVERNMENT OF TELANGANA
MUNICIPAL ADMINISTRATION DEPARTMENT

O/o the Commissioner & Director of
Municipal Administration,
T.S., Hyderabad.

Roc.No.180320/245849/2022-H2

Dated:26.03.2022

C I R C U L A R

Sub: Mpl Admn Dept - Remediation and reclamation of existing dumpsite in 123 ULBs in cluster approach- Instructions issued-Reg.

- Ref: 1.G.O.Rt.No.150, MA & UD, Dt.11.03.2020,
2. G.O.Rt.No.151, MA & UD Dept, Dt.11.03.2020.
3. SBM- Urban 2.O guidelines issued by MoUD, Gol
4. Tender Notice No. 155839-1/2019-H2, Dt:02-12-2021.
5. Minutes of Technical Committee meeting Dt: 24.01.2022.
6. This office Lr.Roc.No.180320/2020/H2-1, Dt: 27-01-2022 addressed to Government.
7. F.No.1/1/2022-SBM-I, of the Deputy Secretary to Gol, Ministry of Housing and Urban Affairs, New Delhi
8. G.O.Rt.No.103, Dt:23-02-2022 of MA & UD (TP&E.2) Department.
9. This office Lr.Roc.No.180320/245849/2020/H2, Dt:23-02-2022.

The attention of all the AC, LBs, and MC's noted in the address entry is invited to the refs., cited. It is to inform that tenders were called for Biomining of legacy waste in 123 ULBs in the State. Technical & Financial evaluation of the bids were done by the Committees constituted by the Government vide ref 2nd cited.

2. It is to inform that vide ref 3rd cited, as per SBM Urban 2.O guidelines, Govt of India have agreed for funding under Biomining @ Rs.550/- per metric ton.

3. Tender were evaluated and submitted to the Government for approval. Further, vide ref, 7th cited, Gol have approved the proposal of remediation of legacy waste dumpsites. Govt vide G.O.8th cited, have issued orders for taking up bio-mining of legacy waste @ Rs.550/- per Metric Ton for (09) clusters covering 123 ULBs and awarded the work to the following agencies:

Cluster No.	Districts Name	No. ULBs	Tentative quantity in MTs	Awarded to
C1	Medchal-Makajigiri, YadadriBhuvanagiri and Janagaon	16	1,47,914	M/s Sagar Motors Ltd.,

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C2	Nalgonda, Suryapet	11	2,66,730	M/s Harshita Infra engineering Pvt Ltd in JV M/s Siri Constructions and M/s. GSR Constructions
C3	Ranga Reddy	08	15,891	M/s Cube Bio Energy Pvt Ltd. in JV with M/s. Suman Realti and Industrial Services and M/s. Sudhakara Infratech Pvt Ltd
C4	Khammam, BhadradriKothagudem and Mahbubabad	12	3,81,520	M/s Cube Bio Energy Pvt Ltd.,
C5	Mahabubnagar, Nagarkurnool, Wanaparthy, JogulambaGadwal, Narayanpet	18	75,532	M/S SDS technologies in JV M/S Neptune Automation and M/S Virogreen India Pvt Ltd
C6	Karimnagar, Jagitial, RajannaSircilla, Hanumakonda and Warangal	14	1,61,175	M/s Annapurna Constructions JV with M/s Hind Agro and chemicals
C7	Kamareddy, Nizamabad and Nirmal	10	6,53,512	M/s Cube Bio Energy Pvt Ltd.,
C8	Adilabad, Mancherial, Peddapalli, KomaramBheem&JayashankarBhupal ally	14	3,15,540	M/s Sagar Motors Ltd.,
C9	Siddipet, Medak, Sangareddy, Vikarabad	20	3,59,770	M/s Shrusthi Contech Pvt Ltd in JV M/S Eco India Project Pvt Ltd and P.H Jadhav

4. In this regard, it is to inform that successful bidders were given letter of Intent on 23.02.2022 and a meeting was convened on 15.03.2022 with all the above Bidders and they were instructed to start the work immediately.

5. Keeping in view of the above, the following Roles & Responsibilities of the AC LBs, Municipal Commissioners and the Agencies for the execution of the project are as follows:

Role of AC, LBs:

- 5.1 To conduct, initial meeting with the contractor and Municipal Commissioner, ME, SI to review the time bound action plan as submitted by the Contractor and direct to complete the activities as per submitted schedule. It may be noted that a compliance report has to be submitted to Hon'ble NGT periodically.
- 5.2 To conduct fortnightly meeting, if required on earlier periodically, with the Municipal Commissioner and others on the progress made and if needed conduct the review meeting with all relevant stake holders to sort any issues and periodical update may be submitted to the Dist Collector
- 5.3 Inspect the bio mining activities and validate the progress made in view of the NGT and SPCB compliances.
- 5.4 Monitor the performance of agencies for successful completion of the bio mining activity and utilization of the recovered land for useful purpose.
- 5.5 Recommend payments based on quantity of work done on submission of weekly report by the Municipal Commissioner.
- 5.6 Since the rate and project is already approved by the Government (GoT & Gol), no further approvals are required for the project. The subject may be placed before council for information only.
- 5.7 The AC, (LB) shall be single Nodal officer at District Level for implementation of the project. Hence, all further decisions for successful timely completion of project in terms of finances or administration shall be taken by the him/her under intimation to this office. They shall also ensure that the fund flow for the project is not affected. In case of any financial crunch in respect of any ULB, the same may be brought to the notice of this office. The SBM-U funds and Pattana Pragathi (50% State Matching & 50% CFC) can be utilized for the project.

Role of ULB/Commissioner:

- 5.a To handover the contractor the exact site to be recovered and provide possession of Dumpsite for Remediation & Reclamation through Bio-mining as per Concession Agreement. As the work is for limited time period, the MC may directly issue the letter.

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- 5.b Ascertain the Implementation Plan submitted from the Agency immediately.
- 5.c Pl ensure before and after photos are taken from same angle at every stage/activity and both hard & soft copies are maintained for the purpose of records, and for reports as well as audit.
- 5.d To designate himself as nodal officer at ULB level so as to be in contact with the contractor or a person appointed by the contractor to carry out the bio remediation operations.
- 5.e ULB shall assist in documentation and approvals, whenever necessary, for the Water and Power connection.
- 5.f Monitor the process of ascertaining the quantity of legacy waste using the topo survey and drone survey and intimate the same (Qty.) to the CDMA office.
- 5.g To conduct periodical inspection on weekly basis and appraise the progress supported with pictures to the O/o CDMA and also validate the data provided by the Agency in monthly progress reports after seeking comments of the IE.
- 5.h Monitor the provisions of dust barriers around the legacy waste to avoid any immediate air pollution to the nearby residents provided by the agency.
- 5.j Direct the contractor to collect any leachate in a temporary pond created using plastic sheets and utilize the leachate for spraying on the existing legacy waste for treatment.
- 5.k Have right over assets and technology in case of Termination or expiration of Concession Period, whichever is earlier.
- 5.l Take guidance of the AC(LB) relating to furtherance of project and follow the directions.
- 5.m Ensure weekly / fortnightly payments to the agencies after approval of the AC (LB)
- 5.n Ensure that the conditions of contract are fulfilled in true spirit.
- 5.o Any deviations/lapses in the matter the Municipal Commissioner and the concerned Engineer Shall be held responsible.
- 5.p As it is a time bound project utmost care shall be taken for adhering to the timelines.

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Role of the Agency: As per the Letter of Award dt.25.03.2022 issued to the agencies, copy communicated to the AC, LBs and MCs.

Sd/- Dr.N.Satyanarayana
Director of Mpl Admn

To
All the AC, LBs (except Hyderabad and Mulugu) for information and necessary action.
All the MCs concerned for taking necessary action.
All the Agencies concerned for action
Copy to the RDMA of Hyderabad and Warangal Region.
Copy to all Collectors & District Magistrates (except Hyderabad and Mulugu) for information
Copy submitted to the Special Chief Secretary, MA&UD Department for information.

V. Sainath
for Director of Mpl Admn

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DETAILS OF CLUSTER OF ULBS FOR REMEDIATION AND RECLAMATION OF EXISTING DUMPSITE IN 123 ULBS THROUGH BIO MINING -

S.No.	Name of the Districts	Name of the AC LBs & Contact Nos.	Name of the ULBs	Name of the MCs & Contact Nos.	Cluster No.	Name of the Agency (Contact Person & Nos)	Tentative Quantity in MTs
1	2	3	4	5	6	7	8
1	YadadriBhuvanagiri	Sri Deepak Tewari, IAS, 8331997003	Choutuppal	K. Narasimha Reddy, 9676316063	C1	M/s. Sagar Motors Ltd. (Sri Sachin Kulkarni, 9970849425)	812.00
2			Pochampally	Y.Sudharsan, (9440128831, 9989059040)			1,000.80
3			Alair	A.Maruthi Prasad, 9849292771			1,400.00
4			Mothkur	Mohemud Shekh, 8886883666			2,040.00
5	Jangaon	Sri Abdul Hameed, 9866293420	Jangaon	Chandra Mouli, 9703020342			2,236.00
6	Medchal-Malkajgiri	Sri D. John Samson, 8008003360	Ghatkesar	N.Vasantha, 9154083769			2,772.00
7			Pocharam	A. Suresh, 9398430105			4,050.00
8	YadadriBhuvanagiri	Sri Deepak Tewari, IAS, 8331997003	Yadagirigutta	S. Ajay Kumar Reddy, (9848457222, 7981498209)			9,775.00
9	Medchal-Malkajgiri	Sri D. John Samson, 8008003360	Nagaram	A. Vani, 6302503323			15,299.00
10			Thumkunta	D. Jaithram Naik, 7995307809			15,330.00
11			Dundigal	P. Bhogeshwarlu, 7995824449			24,000.00
12			Nizampet	J. Shankaraiah, 7729003999			32,000.00
13	YadadriBhuvanagiri	Sri Deepak Tewari, IAS, 8331997003	Bhongir	M. Poornachander Rao, 9849905913			37,200.00
14	Medchal-Malkajgiri	Sri D. John Samson, 8008003360	Peerzadiguda	Dr. Ramakrishna Rao, 7331164057			-
15			Gundlapochampally	D.Lavanya, 9100114166			-
16			Boduppal	B. Srinivas, 8978884525			-
17	Nalgonda	Sri Rahul Sharma, IAS, 9569402710	Haliya	P. Veman Reddy, 9676519557	540.00		
18	Suryapet	Sri Patil Hemantha Keshav, IAS, 8149358549	Tirumalagiri	D. Srinivas, (9948540696, 9652379567)	812.00		
19			Huzurnagar	K.Srinivas Reddy, 9618455399	2,640.00		
20			Neredcherla	N. Venkateshwarlu, 9492256688	3,564.00		
21	Nalgonda	Sri Rahul Sharma, IAS, 9569402710	Nandikonda	S.Ravinder Reddy, 8106371964	4,104.00		
22			Chandur	B. Venkatram, 9989059008	7,690.20		
23			Chityal	M. Ramadurga Reddy, 9347016142	8,431.20		
24			Devarkonda	Venkataiah, 9618455155	18,440.00		
					C2	M/s. Harshitha Infra Engg Pvt Ltd. (Sri Anirudh, 94400 01234)	

S.No.	Name of the Districts	Name of the AC LBs & Contact Nos.	Name of the ULBs	Name of the MCs & Contact Nos.	Cluster No.	Name of the Agency (Contact Person & Nos)	Tentative Quantity in MTs
1	2	3	4	5	6	7	8
25	Suryapet	Sri Patil Hemantha Keshav, IAS, 8149358549	Kodada	P. Ramanjula Reddy, 8374450356			44,800.00
26			Miryalguda	P. Ravindra Sagar, 9849905914			72,700.00
27			Nalgonda	K.V. Ramana Chary, 9849905911			1,03,009.00
28	Ranga Reddy	Sri Prateek Jain, IAS, 95605 77374	PeddaAmberpet	K.Amarender Reddy, 8520945321	C3	M/s. Cube Bio Energy Pvt Ltd. (Sri B. Uma Maheshwar Reddy, 97044 29333	560.00
29			Jalpally	G. Praveen Kumar, 7660801234			1,011.20
30			Shadnagar	K.Jayanth Kumar Reddy, 8790902474			1,300.00
31			Ibrahimpattanam	Mohd. Yousuf, 7386704867 9440220643			1,440.00
32			Adibatla	K.Amarender Reddy, 7842190103			4,860.00
33			Thukkuguda	R. Gnaneswar, 9440963390			6,720.00
34			Shamshabad	Md. Saber Ali, (7337336191, 9849907778)			-
35			Shankarpally	B. Yadagiri, 7331127776			-
36	Mahabubabad	Smt. Adbhilasha Abhinav,99600 77755	Dornakal	B.Thirupathi, 9390121800	C4	M/s. Cube Bio Energy Pvt Ltd. (Sri B. Uma Maheshwar Reddy, 97044 29333	288.00
37	Khammam	Smt. Adbhilasha Abhinav,99600 77755	Wyra	N. Venkata Swamy, 7396507165			672.00
38	Mahabubabad	Smt. Adbhilasha Abhinav,99600 77755	Thorrur	Gunde Babu, 9959026589			924.00
39	Khammam	Smt. Adbhilasha Abhinav,99600 77755	Madhira	Rama Devi, 9963922344			1,032.00
40	Bhadradi Kothagudem	Sri Anudeep Durishetty, IAS, 81306 09679	Yellandu	V.Anjan Kumar Yadav, 9491609712			1,496.00
41	Mahabubabad	Smt. Adbhilasha Abhinav,99600 77755	Maripeda	M. Satyanarayana Reddy, 9441068694			2,520.00
42	Bhadradi Kothagudem	Sri Anudeep Durishetty, IAS, 81306 09679	Manuguru	K. Madhavi, 9849909514			3,720.00
43			Palwancha	Ch. Srikanth, 9849905884			3,840.00
44	Khammam	Ms. Sneha Latha Mogili, IAS, 63033 51802	Sattupalli	K. Sujatha, 9393348457			6,144.00
45	Mahabubabad	Smt. Adbhilasha Abhinav,99600 77755	Mahabubabad	K.Prasanna Rani, 9849903608			40,234.00
46	Bhadradi Kothagudem	Sri Anudeep Durishetty, IAS, 81306 09679	Kothagudem	T.Naveen Kumar, 9849905882			50,650.00

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S.No.	Name of the Districts	Name of the AC LBs & Contact Nos.	Name of the ULBs	Name of the MCs & Contact Nos.	Cluster No.	Name of the Agency (Contact Person & Nos)	Tentative Quantity in MTs
1	2	3	4	5	6	7	8
47	Khammam	Ms. Sneha Latha Mogili, IAS, 63033 51802	Khammam	Adarsh Surabhi, 8143928581			2,70,000.00
48	Wanaparthy	Sri Ashish Sangwan, IAS, 81308 76370	Atmakur	B.N.K.Ramesh, 6303435647	C5	M/s. SDS Technologies (Sri Azad, 98940 91134)	392.00
49			Amarchinta	B.N.K.Ramesh, 6303435647			500.00
50	Narayanpet	Sri Kanduri Chandra Reddy, 83749 23795	Makthal	Pavani, MPDO 988558332			600.00
51	Mahabubnagar	Sri Tejas Nandlal Pawar, IAS, 98900 61263	Bhoothpur	Noorul Najeeb, 9989491009			657.00
52			Kosgi	G. Mallikarjuna Swamy, 9849902336			675.00
53	Wanaparthy	Sri Ashish Sangwan, IAS, 81308 76370	Wanaparthy	D. Maheshwar Reddy, 9849905923			1,404.00
54	Nagarkurnool	Sri M. Manu Choudary, IAS, 70135 90111	Kothakota	P. Venkateshwarlu, 9440418505			1,668.00
55	Jogulamba Gadwal	Sri Koya Sree Harsha, IAS, 96187 11808	Waddepalle	S.Nithyanand, 9010274709			1,760.00
56			Gadwal	S.V. Janaki Ram Sagar, 9849907791			1,944.00
57			leeja	G.Narsaiah, 6281217589			2,160.00
58	Nagarkurnool	Sri M. Manu Choudary, IAS, 70135 90111	Atchampet	B. Srihari Raju, 9398573135			3,200.00
59			Nagarkurnool	G. Anvesh, 9100972045			3,600.00
60	Jogulamba Gadwal	Sri Koya Sree Harsha, IAS, 96187 11808	Alampur	S.Nithyanand, 7207386414			3,456.00
61	Wanaparthy	Sri Ashish Sangwan, IAS, 81308 76370	Pebbair	G.F John Krupakar, (9963220560, 7032748968)			4,800.00
62	Nagarkurnool	Sri M. Manu Choudary, IAS, 70135 90111	Kalwakurthy	Md. Jakeer Ahmed, 7995209826			4,944.00
63	Mahabubnagar	Sri Tejas Nandlal Pawar, IAS, 98900 61263	Jadcherla	V. Sunitha, 7337351867	5,280.00		
64	Nagarkurnool	Sri M. Manu Choudary, IAS, 70135 90111	Kollapur	S. Rajaiah, 9440177840	14,840.00		
65	Narayanpet	Sri Kanduri Chandra Reddy, 83749 23795	Narayanpet	S. Bhaskar Reddy, 9618099288	23,652.00		
66	Karimnagar	Ms. Garima Agarwal, IAS, 77028 59990	Kothapally	K. Venumadhav, 9490845746	405.00		
67			Choppandandi	S. Anjaiah, 9959593005	493.00		
68	Jagitial	Sri Jalda Arunasri, 89785 33900	Dharmapuri	Ch. Ramesh, 8886649051	1,152.00		

S.No.	Name of the Districts	Name of the AC LBs & Contact Nos.	Name of the ULBs	Name of the MCs & Contact Nos.	Cluster No.	Name of the Agency (Contact Person & Nos)	Tentative Quantity in MTs
1	2	3	4	5	6	7	8
69	Hanmakonda	Ms. Sandhya Rani, 73373 24236	Parkal	T.Sheshanjan Swamy, 7993361942	C6	M/s. Annapurna Constructions (Sri Vipin, 97042 31117)	1,584.00
70	Warangal	Sri B. Hari Singh, 77020 75566	Narsampet	S. Vidhyadhar, M.C., 7680096877			1,980.00
71	RajannaSircilla	Sri B. Satya Prasad, IAS, 70115 09800	Vemulawada	E. Shyam sunder Rao, 8008578959			2,160.00
72	Warangal	Sri B. Hari Singh, 77020 75566	Wardhannapet	G.Ravinder, 8919612640			2,250.00
73	Karimnagar	Ms. Garima Agarwal, IAS, 77028 59990	Huzurabad	Ch.Venkanna, 7032651516			4,200.00
74	RajannaSircilla	Sri B. Satya Prasad, IAS, 70115 09800	Sircilla	V. Sammaiah, 9849905879			5,400.00
75	Karimnagar	Ms. Garima Agarwal, IAS, 77028 59990	Jammikunta	B.Suman Rao, 8978778080			6,120.00
76	Jagitial	Sri Jalda Arunasri, 89785 33900	Raikal	D. Sreenivas. 7396087433			8,760.00
77			Metpally	S. Sammaiah, 9866577636			18,144.00
78			Korutla	Md.Ayaz, 9849905880			43,127.00
79			Jagitial	G. Swaroopa Rani, 9849905877	65,400.00		
80	Nizamabad	Ms. Chirta Misra, IAS, 94910 36911	Bheemgal	G. Gangadhar, 8519850388	C7	M/s. Cube Bio Energy Pvt Ltd. (Sri B. Uma Maheshwar Reddy, 97044 29333)	320.00
81	Kamareddy	Sri Venkatesh Dhotre, IAS, 99546 81254	Yellareddy	J. Jeg Jeevan, 9493021369			516.00
82	Nirmal	Sri Bhorkhade Hemant Sahadeorao,	Khanapur	Jadav Santhosh, 6305001071			3,840.00
83	Nirmal	Sri Bhorkhade Hemant Sahadeorao,	Bhainsa	M.A. Aleem, 9849905889			6,600.00
84	Nirmal	Sri Bhorkhade Hemant Sahadeorao, IAS, 93985 00247	Nirmal	B.Satyanarayana Reddy, 9849905888			10,800.00
85	Kamareddy	Sri Venkatesh Dhotre, IAS, 99546 81254	Banswada	K. RameshKumar, 9063439187			17,080.00
86	Nizamabad	Ms. Chirta Misra, IAS, 94910 36911	Armoor	A. Jagadishwar Goud, 9849904276			41,580.00
87	Nizamabad	Ms. Chirta Misra, IAS, 94910 36911	Bodhan	G. Ramalingam, 9849905925			48,356.00
88	Kamareddy	Sri Venkatesh Dhotre, IAS, 99546 81254	Kamareddy	M. Devender, 9849907825			64,520.00
89	Nizamabad	Ms. Chirta Misra, IAS, 94910 36911	Nizamabad	Ms.Chitra Misra, 7331187218			4,59,900.00
90	Peddapalli	Sri Kumar Deepak, IAS, 89410 16347	Manthani	Uskilla Sharada, 90149 75965	324.00		
91	Mancherial	Sri D. Madhusudhan Nayak, 94921 20095	Luxettipet	A. Venkatesh, 9963319822	450.00		
92	Peddapalli	Sri Kumar Deepak, IAS, 89410 16347	Sulthanabad	M. Srinivas Reddy, 6309532229	537.60		
93	Mancherial	Sri D. Madhusudhan Nayak, 94921 20095	Chennur	MD Khaja Moizuddin, 9121151760	667.00		

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S.No.	Name of the Districts	Name of the AC LBs & Contact Nos.	Name of the ULBs	Name of the MCs & Contact Nos.	Cluster No.	Name of the Agency (Contact Person & Nos)	Tentative Quantity in MTs
1	2	3	4	5	6	7	8
94	Jaya Shankar Bhupalpally	Sri TS Diwakara, IAS, 79950 88369	Bhupalpally	B. Srinivas, 8978180029	C8	M/s. Sagar Motors Ltd. (Sri Sachin Kulkarni, 9970849425)	1,215.00
95	Komaram Bheem Asifabad	Sri Karnathi Varun Reddy, IAS, 83281 80280	Kagaznagar	C.V.N. Raju, 6300688040			1,316.00
96	Peddapalli	Sri Kumar Deepak, IAS, 89410 16347	Peddapalli	C. Thirupathi, 9100902361			2,544.00
97	Mancherial	Sri D. Madhusudhan Nayak, 94921 20095	Mandamarri	G. Raju, 9849971283			9,403.20
98			Naspur	T. Rajalingu, 7780782333			9,900.00
99			Kyathanpally	G Venkat Narayana, 6303600300			10,356.00
100			Mancherial	N. Balakrishna, 9849905886			19,008.00
101			Bellampally	J. Rajitha, 9849905887			35,000.00
102			Adilabad	Sri Rizwanbasha Shaik, 84980 56226			Adilabad
103	Peddapalli	Sri Kumar Deepak, IAS, 89410 16347	Ramagundam	B.Suman Rao, 9849905878			1,27,890.00
104	Siddipet	Sri Muzammil Khan, IAS, 80084 30002	Cherial	Rajendra Kumar, 9989930271			522.00
105			Husnabad	S.Raja Mallalah, 8008559308			648.00
106	Medak	Ms. Pratima Singh, IAS, 70939 14333	Ramayampet	G. Srinivasan, 7989695428			750.00
107	Siddipet	Sri Muzammil Khan, IAS, 80084 30002	Dubbaka	Ganesh Reddy, 9849069769	2,059.20		
108	Sangareddy	Sri Rajashi Shah, IAS, 9069787343	Sangareddy	B. Chandra Shekar, 9849905915	2,352.00		
109			Sadasivpet	N. Krishna Reddy, 9849905918	6,000.00		
110	Vikarabad	Sri P. Chanrdiah, 73864 41829	Parigi	T. Praveen Kumar, 9160999007	7,080.00		
111			Kodangal	A. Nagaraju, 9490928271	8,400.00		
112	Sangareddy	Sri Rajashi Shah, IAS, 9069787343	Narayankhed	G. Malla Reddy, 9849399030	11,052.00		
113	Medak	Ms. Pratima Singh, IAS, 70939 14333	Narsapur	E.Chamundeshwari, 9963430404	11,500.00		
114			Thoopran	Sri T.Mohan, 9849981963	12,689.00		
115	Sangareddy	Sri Rajashi Shah, IAS, 9069787343	Andolejogipet	S. Ashrith Kumar, 9676758262	13,248.00		
116			Tellapur	S. Venkata Manikaran, (8455295400, 9989127322)	15,000.00		
117			Bollaram	G. Rajendra Kumar, 9949689529	20,250.00		
118	Siddipet	Sri Muzammil Khan, IAS, 80084 30002	Gajwel	R.Venkat Gopal, (8008104099, 8919567693)	21,815.00		
					C9	M/s. Shrusthi Contech Pvt Ltd. (Sri Arun, 9848541372)	

(17)

S.No.	Name of the Districts	Name of the AC LBs & Contact Nos.	Name of the ULBs	Name of the MCs & Contact Nos.	Cluster No.	Name of the Agency (Contact Person & Nos)	Tentative Quantity in MTs
1	2	3	4	5	6	7	8
119	Medak	Ms. Pratima Singh, IAS, 70939 14333	Medak	K.Srihari, 9553577769, 9700211570)			30,635.00
120	Vikarabad	Sri P. Chanrdiah, 73864 41829	Vikarabad	B. Sharath Chandra, 9849905910			39,200.00
121			Tandur	P. Ashok Kumar, (9849905909, 7995061163)			40,950.00
122	Sangareddy	Sri Rajashi Shah, IAS, 9069787343	Zaheerabad	D. Subhash Rao, 9849905919			51,840.00
123	Siddipet	Sri Muzammil Khan, IAS, 80084 30002	Siddipet	Ch. Ravinder Reddy, 9505507241			63,780.15

(18)

**GOVERNMENT OF TELANGANA
OFFICE OF COLLECTOR & DISTRICT MAGISTRATE
DISTRICT SURYAPET**

From :
T.Vinay Krishna Reddy, IAS,
Collector & District Magistrate,
Suryapet District
Suryapet.

To :
The Vice Chairman & Managing Director,
TUFIDC Limited,
A.C.Guards,
Hyderabad -500008.

Lr.Roc No: MCNDCL/936/2022-23.

Dt. 08-04-2022

Sir,
Sub :- Providing infrastructural facilities in Nereducharla municipality of Suryapet District -Identification and submission of works proposal-Sanction-Reg.

Ref: 1) G.O Rt.No.610, Dated:05.09.2019 of MA&UD (UBS) Department.

It is bring to your notice that as per Government orders through reference cited, we have identified certain works to be taken up in sectors of major storm water drains, Proving Single Arm lights, Development of Maid roads, Dumping Yards, Library and compound wall to Integrated market in Nereducharla municipality with an Estimate cost of RS:10.00 Crores.

The works to be taken up in Town under the scheme of TUFIDC have been identified as follows.

Sl.No	Name of the work	Amount in Lakhs.
1	Laying of CC Road and Providing Single Arm Lighting from Miryalaguda road Market Office to Janpahad road.	139.00
2	Laying of CC Road and Providing Single Arm Lighting from Janpahad Road to Shivalayam temple Kaman at Huzurnagar Road	279.00
3	Construction of Library Building In Nereducharla Municipality	30.00
4	Construction of Compound Wall around Integrated Market	33.00
5	Laying of CC Road and Providing Single Arm Lighting from Miryalguda Main Road to NTR Nagar Colony	38.00
6	Laying of CC Road from Janpahad Main Road to PHC Center and from PHC Center to Sai baba temple Road	52.00
7	Construction of Storm Water Darin from R3Canal to Ward 6 Culvert via Shishu Mandir School	284.00

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8	Development of Old Nereducharla dumping yard	80.00
9	Development of Batwanikunta dumping yard	65.00
	Total Amount In Lakhs :	1000.00
	Say Rs in Crores :	10.00

Therefore, I request you to accord Clearance for the above works for providing infrastructural facilities in Nereducharla Municipality Under TUFIDC For an Amount of 10.00 Crores..



Yours faithfully,

[Handwritten signature]
Collector & District Magistrate
Suryapet District
[Handwritten signature]
8/4/2022

20-05-2022

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To

The Commissioner and Director of Municipal Administration
Government of Telangana State
640, AC Guards, Masab Tank,
Hyderabad,
Telangana – 500004

Respected Sir,

Sub: Correction of Waste Quantity for the Biomining project at Cluster of ULBs in Nalgonda & Suryapet

Ref: Your LOA with Lr. Roc. No. 180320/245849/2020/HZ dated 25-03-2022

With reference to the above subject, this letter is to indicate the difference in quantity of waste in various ULBs at the Nalgonda and Suryapet Cluster in the Letter of Award issued for the Reclamation and Remediation of Dumpsites through Biomining Process. It is to be noted that there is a significant change in quantity as compared to the Drone Survey and the issued LOA. We hereby are indicating the revised quantity in each ULB as per the Drone Survey in this letter along with the survey reports for the same. The survey for these sites are conducted by Vyomik Innovations Pvt. Ltd for Harshitha Infra Engineering Private Limited. The revised quantities are indicated to the respective authority in all the ULBs.

SNO	Location	Qty as per LOA	Qty as per Drone Survey	Commissioner Signature	Engineer Signature
1A	Neredcherla	3564	2304/97272	<i>[Signature]</i>	<i>[Signature]</i>
1B	Neredcherla 2		6459/72584	<i>[Signature]</i>	<i>[Signature]</i>

Commissioner
Municipality
Nereducherla

Municipal Account Engineer
Nereducherla Municipality

Thanking You

For HARSHITHA INFRA ENGINEERING PVT LTD

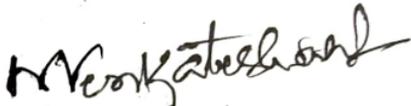
**BEFORE THE HON'BLE
NATIONAL GREEN TRIBUNAL
(SZ) CHENNAI**

**ORIGINAL APPLN No. 51 of
2022**

NarayanaSathyanarayana Reddy
Applicant

Versus

Commissioner,
Municipality Nereducharla
and (1) others.


Respondents
Commissioner
Municipality Nereducharlu

**Reply statement filed on behalf
of Respondent No. 1 and 3**

D.Sreenivasan (158/94)

**Standing Counsel for 3rd
Respondent**

Cell:9841099880.